Raising of Resources by Orissa for Plan Outlay for 1975-76

1692. SHRI CHINTAMANI PANIGRAHI: Will the Minister of PLANNING be pleased to state:

(a) whether the Orissa Government had agreed to raise 40.55 crores of rupees from State Government budgetary resources, Electricity Board, resources of Orissa Mining Corporation, from Orissa State Road Transport Corporation, from Orissa Construction Corporation and from Orissa Small Industries Corporation to finance its 1975-76 plan outlay;

(b) if so, whether this proposed amount was raised; and

(c) if not, what was the shortfall?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) The Orissa Government had originally agreed to raise Rs. 40.59 crores from these sources, without taking into account the State's share in fresh taxation by the Centre, including the revision of Inter-State sales tax.

(b) and (c). The precise position would be known only after the actuals for 1975-76 become available.

बिहार में ग्रामीण विद्युतीकरण

1693. श्री सुखदेव प्रसाद वर्मा : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य के ग्रामीण विद्युतीकरण के लिये 1974–75 और 1975–76 में कितनी धनराशि मंजूर की गई; और

(ख) मंजूर की गई धनराशि म से विद्युतीकरण पर कितनी धनराशि खर्च की गई तथा कितने ग्रामों में बिद्युतीरकण किया गया ?

ऊर्जा मन्त्रालय में उपमन्त्री (प्रो० सिद्धेश्वर प्रसाद): (क) ग्राम विद्युतीकरण निगम लिमिटेड ने बिहार राज्य में ग्राम विद्युतीकरण के लिए 1974–75 और 1975–76 के दौरान नीचे बताए अनुसार ऋण स्वीकृत किए है :—

वर्ष	ऋण की राशि
1974–75	28.05 करोड़ रुपयें
1975-76	7.97 करोड़ रुपये

(ख) निगम द्वारा स्वीकृत योजनाएं चरणबद्ध रूप में, पांच वर्षों तक की अवधि में पूरी की जानी है। निगम द्वारा स्वीकृत ऋण की राशि भी किस्तों में वितरित की जाती है। अब तक, 1974–75 के दौरान स्वीकृत ऋण में से 10.53 करोड़ रुपये तथा 1975–76 के दौरान स्वीकृत ऋण में से 2.31 करोड़ रुपये वितरित किए जा चुके हैं।

इन योजनाओं के निर्माण में हुई प्रगति बताना अभी बहुत जलदबाजी होगी।

Central Agency to regulate Price Fluctuations of Essential Commodities

1694. SHRI DHAMANKAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is proposed to set up a Central agency to regulate the price fluctuations of essential commodities to achieve the objective of long-terms stability of prices;

(b) if so, how the institutional check would be exercised in favour of consumers at times of shortages and irregular high prices; and

(c) whether similar check would also be exercised in favour of the

producers, when the market is glutted with supplies and the prices crash?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (c) There is no proposal to set up a Central Agency to regulate the price fluctuations of the essential commodities. There are already existing agencies such as the Agricultural Price Commission, the Bureau of Industrial Cost and Prices which are concerned with making recommendations about the prices of essential commodities. The responsibility for price policy is with the various Ministries of the Government. The general institutional frame-work which Government is trying to promote for price stability comprises consumer cooperatives and marketing cooperatives alongside public sector corporations for specific commodities. The general approach is to aim at providing a fair price to the producer while at the same time the price to the consumer is sought to be kept at a reasonable level.

बिहार के औरंगाबाद जिले में ग्रामीण विद्युतीकरण

1695. श्री सुखदेव प्रसाद वर्मा : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के औरंगाबाद जिले में ग्रामीण विद्युतीकरण के लिये अब तक कोई भी ब्लाक (खण्ड) सम्मिलित नहीं किया गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

ऊर्जा मन्त्रालय में उपमन्त्री (प्रो० सिद्धेश्वर प्रसाद) : (क) बिहार के औरंगाबाद जिले में 2397 गांव हैं। 31 मार्च, 1975 तक 710 गांव (29.6 प्रतिशत) विद्युतीकृत हो चुके थे।

(ख) ग्राम विद्युतीकरण का कार्यक्रम राज्य बिजली बोर्डों द्वारा बनाया जाता है। केन्द्रीय क्षेत्र में स्थापित ग्राम विद्युतीकरण निगम लिमिटेड इन योजनाओं को कार्यान्वित करने के लिए बोर्डों को संस्थात्मक ऋण सहायता देता है। निगम को बिहार राज्य बिजली बोर्ड से औरंगाबाद जिले के नवीनगर, औरंगाबाद और मदनपुर ब्लाकों में ग्राम विद्युतीकरण के लिए 3 स्कीमें प्राप्त हुई थीं। किन्तु इन स्कीमों को संशोधित करने की आवश्यकता थी और इसलिए ये बोर्ड को लौटा दी गई हैं। वापस प्राप्त होने पर निगम द्वारा उन पर विचार किया जाएगा।

Rural Electrification in Orissa

1696. SHRI CHINTAMANI PANIGRAHI: Will the Minister of ENERGY be pleased to state:

(a) what are the five schemes of Rural Electrification which have been sanctioned for Orissa recently;

(b) the total REC loan available for these schemes;

(c) the villages (District-wise) to be electrified in Orissa; and

(d) the number of pumpsets to be energised?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (d) The Board of Directors of the Rural Electrification Corporation Ltd., in its meeting held on 8th March, 1976 sanctioned 5 rural electrification schemes of the Orissa State Electricity Board. The details are given in the statement enclosed.